

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/385/ (IB)/2017
NAME OF THE PETITIONER(S) : KITEC INDUSTRIES INDIA PVT LTD
NAME OF THE RESPONDENT(S) : EMMANUEL ENGINEERING PVT LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

K. ELANGO Counsel for Petitioner *[Signature]*
23/8/17

ORDER

Counsel for the Operational Creditor present. No representation on behalf of the Respondent (Corporate Debtor). During the course of arguments it is seen that the Affidavit that has been filed by the Petitioner^{is not} in compliance of Section 9 (3) (b) of the I&B Code ~~is not proper~~. The Counsel for the Operational Creditor has prayed for a week's time to rectify the same. At request, time is enlarged. Put up on **31.8.2017 at 10.30. A.M.**

[Handwritten mark]

[Signature]
(S. Vijayaraghavan)
Member (Technical)
pam

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)